

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

C.A. NO. 3088/2004

STATE OF MEGHALAYA & ANR  
ant(s)

Appell

VERSUS

UNION OF INDIA & ORS.  
Respondent(s)

(with office report)

With C.A. Nos. 3089/2004

(With appl(s) for permission to place addl. documents on record and with office report)

CA. No. 3090/2004(with office report)

C.A. Nos. 5835-5839/2004(with office report)

C.A. No.6155/2004(with office report), C.A. No.3830/2005

(With appl(s) for impleadment and with prayer for interim relief with office report)

C.A. No.3831/2005,C.A. No.3832-3833/2005 (With prayer for interim relief and office report)

Date: 31/01/2006 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Appellant(s)

Mr. R.F.Nariman, Sr. Adv.

Mr.E.C. Agrawala, Adv.

Mr. Mahesh Agarwal, Adv.

Mr. Rishi Agarwal, Adv.

Mr. R.F. Nariman, Sr. Adv.

Mr..Maninder Singh, Adv.

Ms. Prathiba M. Singh, Adv.

Mr. Saurabh Mishra, Adv.

Mr. Yoginder Hansloo, Adv.

Mr. Tejveer Bhatia, Adv.

In CA 3832-33/05 Mr. Dayan Krishnan, Adv.

Mr. Nikhil Nayyar, Adv.

Mr.Gautam Narayan, Adv.

For Respondent(s) Ramesh Babu M.R., Adv.

For St. of Kerala

St. of Arunachal P. Mr. Anil Shrivastava, Adv.

Mr. Saurabh Srivastava, Adv.

for UOI

Mr. A. Sharan, ASG

Mr. Amit Anand Tewari, Adv.

Ms.Salinee Ranjan, Adv.

Ms. Sushma Suri, Adv.

For St. of W.B.

Mr. Altaf Ahmad, Sr.Adv.

Mr. T.C. Sharma, Adv.  
Ms. Neelam Sharma, Adv.

Ms. Aruna Mathur, Adv. for  
M/s. Arputham, Aruna & Co.

Mr. Sanjay R. Hegde, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Counsel appearing for the State of Kerala is directed to file an affidavit to the effect as to whether the earlier prosecutions launched against the petitioners and their agents are alive or have abated because of the abrogation of the Kerala State Lotteries and On-line Lotteries (Regulation) Rules, 2003. Such affidavit be filed within a week. Counsel appearing for the petitioners may respond thereto within a week thereafter.

To come up after three weeks.

(J.S.Rawat)  
AR-cum-PS

(Khushi Ram)  
Court Master